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Title: The Minister of Defence laid a statement correcting the reply to Unstarred Question No. 3754 given on 17 December, 2012 asked by Shri Purnmasi Ram, MP regarding 'Gifts from Kendriya Bhandar'.

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): I beg to lay a Statement correcting the reply to Unstarred Question No. 3754 given on 17 December, 2012 asked by Shri Purnmasi Ram, MP regarding 'Gifts from Kendriya Bhandar'.

I had answered the Lok Sabha Unstarred Question No. 3754 relating to "Gifts from Kendriya Bhandar" asked by Shri Purnmasi Ram, M.P. on 17.12.2012.

Information was sought in the Question regarding (a) The details of the employees who has been granted permission to accept gift valuing more than the limits prescribed in Rule 13 of the Central Civil Services (Conduct) Rules, 1964 from Kendriya Bhandar, during the last ten years; (b) Whether number of employees of Ministry of Defence are holding elective office in Kendriya Bhandar and are accepting gifts valuing Rs. 3,000/- in the form of free purchase coupons; (c) Whether Joint Secretary and Chief Administrative Officer has received complaints in the matter during 2012; (d) If so, action taken by him in the matter; (e) Whether permission was granted to hold elective office in Kendriya Bhandar to the same individual in 2012 against whom they were conducting investigation; and (f) If so, the reasons therefor? It was inadvertently mentioned in the reply to (c) that no complaint had been received in the Office of JS (Trg) & CAO related to acceptance of gifts from Kendriya Bhandar, whereas a complaint dated 06.01.2012 on this issue was received in the Department.

The answer is therefore proposed to be revised. The error is regretted.

I hereby place on the Table of the House copies of the revised answer to the Unstarred Question No. 3754 relating to "Gifts from Kendriya Bhandar" asked by Shri Purnmasi Ram, M.P. on 17.12.2012.

Reply to Lok Sabha Unstarred Question No. 3754 was laid on the Table of the House on 17.12.2012. The Lok Sabha was adjourned *sine die* from 21.12.2012. Subsequently, it has come to notice while the House was not in Session that the reply given against para (c) of the Question was partially incorrect.

The Budget Session of Parliament is commencing on 21.02.2013. The statement correcting reply to the Lok Sabha Unstarred Question No. 3754 is being tabled on the 1st Question Day allotted to Ministry of Defence.

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...(Interruptions)